NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/173/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: ARAVIND NADATHUR

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 241/242

SI.No. NAME (IN CAPITAL) REPRESENTED BY

SIGNATURE

ORDER

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the appearance of the Petitioner. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk